

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA  
UNSTARRED QUESTION NO. 1093  
TO BE ANSWERED ON 18<sup>TH</sup> SEPTEMBER, 2020**

**ELECTRO HOMEOPATHY RESEARCH**

**1093. SHRI RAMDAS C. TADAS:  
SHRI ASHOK MAHADEORAO NETE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether any Inter Departmental Committee has been constituted/is proposed to be constituted by the Government for recognising various systems of medicine which are in use in the country;
- (b) if so, the details thereof;
- (c) whether the Electro-Homeopathy Research and Development Organisation (ERDO) India has submitted any proposal to the Government for granting recognition to Electro-Homeopathy stream of medicine;
- (d) if so, the steps being taken by the Government in this regard; and
- (e) the time by which the Government is likely to recognise the said medicine system?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b) The Inter Departmental Committee (IDC) has been constituted under the chairmanship of a former Secretary to the Government of India-cum-Director General, Indian Council of Medical Research (ICMR) and comprising as members, experts from the field of medicine and health sciences, representatives of the Central and State Governments and relevant regulatory bodies, to analyse and examine the proposals related to new system of medicine/therapy in order to assess their viability for notifying them as alternative system of medicine/therapy.

(c) Yes.

(d) The proposal, received from a number of organisations including Electro-Homeopathy Research and Development Organisation (ERDO) India, seeking recognition of Electro-Homeopathy as a system of medicine has been considered by the IDC in its meetings, where the representatives of the organisation were also invited. However, IDC was not satisfied with the scientific material furnished, in the proposal on Electro-homeopathy, and asked to submit additional information/data, for further examination by the Committee. A joint body of the organisations has since submitted revised document.

(e) The decision of the Government on the proposal for recognition of the system will depend on the report to be submitted by the Committee after it has completed the process of examination of the proposal.